

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4106
TO BE ANSWERED ON 17th MARCH, 2026

DISCREPANCIES IN PM-KISAN

4106. SHRI ANTO ANTONY

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of large-scale fraudulent activities done under PM-KISAN and allied schemes across the country including Rajasthan, if so, the details thereof;
- (b) the total number of suspected and confirmed fraudulent beneficiaries identified under PM-Kisan in the last five years, State-wise;
- (c) the total amount of funds misappropriated under PM-Kisan during the last five years and the amount recover so far, State-wise and
- (d) whether any officials associated with PM-Kisan at State, district or block level have been found involved, if so, the details of action taken?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) to (d) The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme is a Central Sector Scheme launched in February, 2019 with the objective of supplementing the financial needs of landholding farmer families by providing financial assistance of ₹6,000 per year in three equal instalments through Direct Benefit Transfer (DBT) to Aadhaar-seeded bank accounts.

Under the scheme, identification and verification of eligible beneficiaries is carried out by the respective States/UTs based on land records and other prescribed eligibility criteria, while the Government of India releases funds through the DBT mechanism. Since inception of the scheme, more than ₹4.27 lakh crore has been transferred directly to farmers through 22 instalments, ensuring transparency and eliminating intermediaries.

To further strengthen the integrity of the scheme and to ensure that benefits reach only eligible farmers, the Government has implemented several technological and administrative safeguards. These include mandatory Aadhaar seeding, e-KYC authentication, integration with Public Financial Management System (PFMS), cross-verification with UIDAI databases, Income Tax records, and deduplication through multiple databases including PDS data. Continuous validation of beneficiary data is also undertaken to identify ineligible or deceased beneficiaries.

In the State of Rajasthan, an incident involving cyber fraud affecting certain Government of India and State Government schemes, including PM-KISAN, was reported. Upon receipt of information from the State authorities, payments under PM-KISAN were immediately stopped for the list of suspected beneficiaries shared by the State administration. The state Government took immediate action via initiating 7 FIRs against the malefactors. Two government officials were found directly involved in the fraudulent activities in Jhalawar, a charge sheet has been filed against them. In Alwar District, where fraudulent registrations were created, proceedings have been initiated against the then Naib Tehsildar of Thanagazi(Alwar).

In cases involving fraudulent activities, recoveries have also been reported by States. As per information received from the States, recoveries reported include ₹190 crore in Tamil Nadu, ₹1.4 crore in Karnataka and ₹1.77 Crore in Rajasthan.

Following the reported fraudulent incident of Rajasthan relating to alleged diversion of funds under this scheme, the PM-KISAN Security Module has been revamped to prevent misuse and to ensure access only to authorized personnel. Biometric authentication has been integrated into the login process for officials at all levels. Further, a biometric authentication based two-layer approval mechanism has been introduced for creation and modification of official user accounts. In addition, use of Aadhaar number, mobile number, and official Government email ID has been made mandatory for these user accounts creation, to ensure accountability and to restrict unauthorized access. This ensures that the PM-KISAN portal, being a critical platform for delivering benefits directly to farmers, meets high standards of security and controlled access.
